

CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.

C.P.No.35/2006 in
O.A.No.666/2000.

Dated : 30.11.2006.

Coram : Hon'ble Shri Muzaffar Husain, Member (J)
Hon'ble Smt.Rama Das, Member (A).

G.B. Merchant

.. Petitioner/
Applicant.

(By Advocate Smt.S.R. Sawant).

Vs.

Union of India & Ors.

.. Respondents

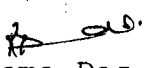
And

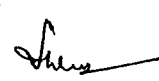
Shri Ashotosh Sharma & Ors.

.. Opponent/
Contemnors.

Tribunal's Order on Contempt Petition

Smt.S.R. Sawant, learned counsel for
petitioner/applicant seeks permission to withdraw this
Contempt Petition. Allowed. Contempt Petition is
dismissed as withdrawn.


(Smt.Rama Das)
Member (A)


(Muzaffar Husain)
Member (J).

H.

*Recd
5/12/07*